

ITEM NO.104

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).88-89/2015

SHAHROZ ALI & ORS.

APPELLANT(S)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT STATION HOUSE OFFICER

RESPONDENT(S)

(IA No.120509/2017-I/A FOR GRANT OF BAIL and IA No.120511/2017-
EXEMPTION FROM FILING O.T.)

Date : 23-10-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA

For Appellant(s)

Mr.Arvind Kumar Gupta, Adv.
Mr.Tanveer Ahmed Mir, Adv.
Mr.Faheem Shah, Adv.
Mr.Vaibhav Suri, Adv.

For Respondent(s)

Mr.Rajan Kumar Chourasia, Adv.
Mr.Amit Sharma, Adv.
Mr.Sanjay Kumar Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused letter dated 22.10.2018.

In terms of letter circulated by learned counsel for
the appellants, seeking adjournment, list the matters after
three weeks.

(Ashok Raj Singh)
Court Master

(Chander Bala)
Court Master